

INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Ashok Paper Mills have two units one at Jogighope in Assam and other at Rameshwaranagar in Bihar. The Paid up Capital of Ashok Paper Mills as on 31-12-86 is 509.61 lakhs (both Equity & Preference share capital). The shareholding pattern is broadly as follows:

1. Government of Assam 31 per cent
2. Government of Bihar 16 per cent
3. Public Financial Ins-48.5 per cent
titutions
4. Promoters, Associates 4.5 per cent
and Public.

(b) The Jogighope unit has been lying closed since March, 1983.

(c) Central Government have informed the Assam State Government that it is the responsibility of the State Government to reopen and revive the Ashok Paper Mills. The Central Government has offered to provide necessary assistance to the Government of Assam for the reopening of the Ashok Paper Mills, including the technical and managerial expertise of the Hindustan Paper Corporation.

On a reference made by the Company in June, 1987 the Board for Industrial and Financial Reconstruction has declared Ashok Paper Mills as a Sick Industrial Company in terms of the Sick Industrial Companies (Special Provisions) Act, 1985 and has initiated necessary proceedings under the Act.

'No Industry Districts' in Assam

2386. SHRI AMRITLAL BASUMATARY: Will the Minister of INDUSTRY be pleased to state:

(a) what are the names of the districts in Assam which have been declared as 'No Industry Districts' and when these were so declared;

(b) whether any industry has been located in for these districts since such declaration; and

(c) what is the total investment on these industries?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c) The North Cachar Hills and Lakhimpur in Assam have been declared as 'No Industry Districts' in 1981. According to the information available with the Government, M/s. Hindustan Fertiliser Corporation Limited is located at Lakhimpur. From 1983 to 1989 (upto June), 12 letters of Intent and 1 Industrial Licence have been issued. 2 De-licensed Industries Registration (DLR) in 1987 and 1 DLR in 1988 have also been issued.

Investments anticipated on the basis of issue of the above LOIs/IL since 1983 is as below:

LOIS

Year	Rs. in crores
1983	9
1984	13
1985	1
1986	87
1987	40

Setting up of essentially needed component industries

2387. SHRI ARANGIL SREEDHARAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether there has been a consistent demand for setting up of essentially needed component industries in the country;

(b) if so, what steps Government are taking to set up such industries